

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT – IV**

**ITEM No. 126  
(IB)-2032/ND)2019**

**IN THE MATTER OF:**

Chowdhry Rubber & Chemical Pvt. ... Applicant  
Ltd.

Vs

Nikhil Footwear Pvt. Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 18.12.2020**

**Coram:**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None appears for the applicant. In the interest of Justice, matter adjourned to 21.01.2021.

**Sd/-  
SUMITA PURKAYASTHA  
MEMBER (T)**

**Sd/-  
DR. DEEPTI MUKESH  
MEMBER (J)**